GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2998 ANSWERED ON 11TH JULY, 2019

SPEED LIMITS ON EXPRESSWAYS/HIGHWAYS

2998. SHRI G.M. SIDDESHWAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether a Committee has recommended higher speed limits for buses on expressways and highways and if so, the details thereof and the reaction of the Government thereto;
- (b) whether the Government is considering to allow speed limit upto 120 km/hour for cars on expressways and if so, the details thereof;
- (c) whether it is also proposed that action would not be taken against drivers if the vehicle speed is within 5 per cent of the maximum prescribed speed limit; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Yes Sir. Keeping in view of the better engine technology and improved road infrastructure, a committee was constituted to review the speed limit of motor vehicles. The committee had submitted its report and as per the recommendations of the committee, the maximum speed of buses has been fixed as 100 kmph on expressways and 90 kmph on 4 lane and above divided carriageway, vide notification S.O. 1522 (E) dated 6th April, 2018.

(b) The maximum speed of car has been fixed as 120 kmph on expressways vide notification S.O. 1522 (E) dated 6th April, 2018.

(c) and (d) No cognizance of the violation of the speed limits shall be taken under section 183 of the Motor Vehicles Act, 1988, if the speed detected is within 5 per cent of the maximum speed specified in S.O. 1522 (E) dated 6th April, 2018.